

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 445/(MAH)/2017

CORAM:

Present:

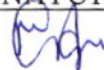
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Sanjeev Gupta
V/s.
Chaubey Realities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	M. G. Agre	Adv. for Petitioner	
	Vishendra Pandey	Adv. for Company	

ORDER

TCP No. 445/ I&BP/NCLT/MB/MAH/2017

On the withdrawal Memo filed by the Petitioner, this Company Petition is
dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY
Member (Technical)
Encl : Withdrawal Memo.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)